

Notice

Applications are invited from Practicing Advocates of High Court, Allahabad who have practicing experience not less than 5 years and not more than at 20 years and are willing to work for High Court Legal Services Committee as per the conditions laid down in the G.O. Nos. 03/SLSA-222/98 dated: April 22, 2003 and 04/SLSA-218/97 dated: October 03, 2006 and High Court Legal Services Committee Regulation, 1997 for consideration of their names under rule 17 (1) for nomination as Panel-Lawyers of the High Court Legal Services Committee. Advocate who are already on the panel are also required to apply afresh.

Applications may be addressed to the Secretary, High Court Legal Services Committee, Allahabad in the following proforma on or before 29.07.2016.

All applications must accompany the following documents-

- (i) 2 coloured pass-port size recent photograph.
- (ii) Self attested photocopy of Registration Certificate issued by the Bar Council of UP
- (iii) Self attested Membership Certificate, if any, of the High Court Bar Association or Advocates Association, High Court Allahabad indicating that the applicant is a Practicing Advocate in the High Court at Allahabad.
- (iv) Self attested photocopy of the registration certificate regarding Advocate Roll issued by the High Court.
- (v) Self attested photocopy of PAN Card.
- (vi) Self attested Income Tax Return pertaining to previous 3 assessment years.
- (vii) Self attested list of decided cases which have been published in a Journal. (Provide at least five judgement.)

Secretary
High Court Legal Services Committee,
High Court Allahabad

PROFORMA

Affix a recently colour
photographs (P. P. Size)

- 1- **Name** -
- 2- **Father's/Husband's Name** -
- 3- **Date of Birth** -
- 4- **Chambers No./ Address**
for correspondence -
- 5- **Permanent Address** -
- 6- **Educational Qualification** -
- 7- **Telephone /Mobile Cell Phone No.** -
- 8- **Enrollment number with date** -
- 9- **Enrollment number of High Court Bar Association or Advocate Association in High Court-**
- 10- **Experience as a Lawyer in High Court At Allahabad - Year Month Days**
- 11- **Advocate Roll number, issued by High Court Allahabad-**
- 12- **Specialized field of practice** -
- 13- **Whether independent practitioner or working under some Advocate. If not independent, then the name /names of the seniors be given.**
- 14- **Experience as a Panel Lawyer of the High Court Legal Services Committee, Allahabad.**
- 15- **Whether any proceeding was ever initiated against you for professional misconduct or contempt of court? If so, give particular with result.**
- 16- **Was your Enrollment Certificate ever suspended? If yes, give complete particulars.**
- 17- **Whether you have ever been convicted of any offence? If so, give full particulars.**
- 18- **Are you an Income Tax Assessee? Give your PAN no.**
- 19- **List of decided cases which have been published in a Journal. Provide judgments of at least five.**

Date:-

Place:-

Signature & Name
of the Applicant